

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2716
ANSWERED ON:19.12.2003
PROCUREMENT OF RICE
GADDE RAMAMOCHAN;M.V.V.S MURTHI;RAMESH CHENNITHALA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Andhra Pradesh Government has demanded increase in the levy percentage for paddy from 50 to 75% to procure sufficient quantity of rice for the State;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI S L MAHARIA)

(a)to(b): The Government of Andhra Pradesh has requested that the percentage for delivery of levy rice by millers/dealers to the Central Pool under the State Levy Order may be increased from the existing 50% to 75%.

(c): The request of the State Government has not been accepted by the Central Government. However, the State Government has been allowed to deliver an additional quantity of 1.5 lakh MTs of levy rice in excess of 50% levy during the current Kharif Marketing Season 2003-04.